

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 204

Date: 27.04.2017

Shri Vijay Bishnoi S/o Shri Ram Chandra, Bishnoiyo Ki Dhani, Nimbali Patelan, Pali (Raj.)-306421 Email- vijaybishnoi26p@gmail.com., who was offered appointment as Probationer-Trainee Junior Judicial Assistant vide order no. Estt/HC/2017/ 128 dated 10.03.2017 with the direction to join his duties upto 25.03.2017 but who failed to report for joining his duties upto 10.04.2017 despite of notice dated 01.04.2017.

Therefore, appointment of Shri Vijay Bishnoi to the post of Junior Judicial Assistant, is hereby cancelled with immediate effect.

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/Pt-I/ 1043

Date: 27.04.2017

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Confidential Branch, Rajasthan High Court, Jodhpur.
4. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
5. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Concerned for information.


REGISTRAR (ADMN.)